

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 22

IA 1474/2020 IA 499/2021 IN C.P.(IB)590/MB/2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA & ANR V/s TOPWORTH
STEELS & POWER PVT LTD**

Section 7, 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Dhruvad Vaghani, Adv. Gaurav Jain for the Applicant present through VC.

IA 1474/2020 IA 499/2021

Ld. Counsel for the Applicant informs that an application for impleading the SRA consequent upon approval of the Resolution Plan is still pending for listing. List this matter on Board on **16.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh